

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001

No. L-1/261/2021/CERC

Dated: 16th February, 2023

PUBLIC NOTICE

Subject: Extension of date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (First Amendment) Regulations, 2023.

The comments/suggestions/objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (First Amendment) Regulations, 2023 by 17th February, 2023 vide notice dated 27th January, 2023.

2. At the request of the stakeholders, last date for submission of comments/suggestions/ objections has been extended till 27th February, 2023. The comments/ suggestions/ objections may be sent to the undersigned on or before 27th February, 2023 at the email addresses, secy@cercind.gov.in and shilpa@cercind.gov.in. For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

Sd/
(Harpreet Singh Pruthi)
Secretary